

F.No. J-11017/1/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 28th June, 2021

ORDER

In supersession of this Department's earlier Order No. J-11017/1/2019-Judicial dated 29.08.2019 authorizing the Ld. Assistant Solicitor General of India for the High Court of Andhra Pradesh at Amravati to allocate cases pertaining to central Government litigation amongst the willing panel counsel for erstwhile High Court at Hyderabad for the state of Telangana and the state of Andhra Pradesh till finalization of separate panel for the High Court of Andhra Pradesh, the President is now pleased to engage following five Advocates as Central Government Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Andhra Pradesh, as mentioned in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF ANDHRA PRADESH
Central Government Counsel

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
1.	J.U.M.V. Prasad	Flat No. 304, Ganapathi Homes, Y.S.R. Center, Tadepally (Vill. & Mandal) Guntur District, Andhra Pradesh Mob: 9440046133 Tel: 040-27143836	1827/1999
2.	Ms. Divya Datla	9-29-15/7, 3 rd Floor, Padmavathi Towers, Balaji Nagar, Siripuram, Visakhapatnam-03 Mob: 9440192334, 9866612111 9959512111 Email: datladivyaraju@gmail.com	--
3.	Jupudi Venkata Kumar Yagnadutt	Door No. 9-7-80, Opp. Vamsi Krishna Medicals, Railpeta, Guntur-522001, Andhra Pradesh Mob: 9618398390, 6302273346 Email: duttjupudi@gmail.com	--

4.	Venna Hemanth Kumar	#203, Lakshmi Enclave, Opp. Road to Sr Sakthi Kalyanamandapam, Prasadampadu, Vijaywada-521108 Mob: 7569658232 Email: hemanth.law@gmail.com	--
5.	Kilaru Krishna Bushan Chowdary	H. No. 3-12-49/89/1, Balaji Nagar, L. B. Nagar, Hyderabad (Native Place is Vijaywada, Andhra Pradesh) Mob: 9885586692	AP/2188/2012

2. The terms & conditions of the engagement of aforesaid advocates will be governed by this Department's OMs No. 26(l)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

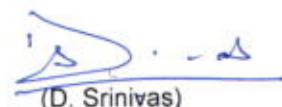
3. Hindi version of this order will follow.



(R. S. Verma)
Additional Secretary

Copy to:-

- OSD to ML&J/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- The Incharge, Branch Secretariat at Bengaluru.
- Shri T. Surya Karan Reddy, Additional Solicitor General of India (Southern Zone), Flat No. 406, Lotus Roldana Apartments, Road No. 5, Banjara Hills, Hyderabad-500034.
- Shri Namavarapu Rajeshwar Rao, Assistant Solicitor General of India, #2-3-70/65, First Floor, Anantharam Nagar, Amberpet, Hyderabad-500013, Telangana.
- Shri Harinath N., Assistant Solicitor General of India, Office: 4-5-26/49, 1st Line, 2nd Cross, Navbharat Nagar, Guntur-06, Andhra Pradesh, with request to take back all case files pertaining to central Government litigation before the High Court of Andhra Pradesh allotted so far to panel counsel for erstwhile High Court at Hyderabad for the state of Telangana and the state of Andhra Pradesh and reallocate the same (along-with fresh cases) amongst the above Central Govt. Counsel.
- The Registrar, High Court of Judicature at Hyderabad for the state of Telangana.
- The Registrar, High Court of Andhra Pradesh at Amravati.
- All the five Central Government Counsel as listed above.
- To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
- Guard File/Judicial Section with 5 spare copies.



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